

Annexure 7

Name of the Corporate debtor: V.G.I Pharma Private Limited

Date of commencement of CIRP: 03rd December 2024

List of creditors as on: 18th March 2025

List of Operational creditors (Government Dues)														
Sr	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Employees State Insurance Corporation	13/12/2024	551,409.00	551,409.00	Unsecured	Nil	Nil	No	-	-	-	-	-	
2	Employees Provident Fund Organisation	04/02/2025	22,772,450.00	7,277,662.00	Unsecured	Nil	Nil	No	-	-	-	-	15,494,788.00	
3	Maharashtra Industrial Development Corporation	24/01/2025	582,590.00	-	Unsecured	Nil	Nil	No	-	-	-	-	582,590.00	
4	Income Tax Department (TDS)	21/02/2025	34,020.00	34,020.00	Unsecured	Nil	Nil	No	-	-	-	-	-	
	Total		23,940,469.00	7,863,091.00									-	16,077,378.00

Sd/-

CA Kshitiz Gupta

Resolution Professional of V.G.I Pharma Private Limited

F-52, First Floor, Centrium Mall, Lokhandwala Township,

Kandivali East, Mumbai - 400101, Maharashtra

Email id: kshitiz.ca@gmail.com